

Central Administrative Tribunal
Principal Bench: New Delhi

(3)

OA 885/97

New Delhi this the 15th day of May 1997.

Hon'ble Mr N. Sahu, Member (A)

Shri Baljinder Singh Anand
S/o Shri G.S.Anand
R/o 521 Sector VII
R.K.Puram
New Delhi.

...Applicant.

(Shri P.T.S.Murthy)

Versus

Union of India through

1. The Secretary
Ministry of Home Affairs
South Block
New Delhi.

2. The Director
Dte. of Coordination
(Police Wireless)
Ministry of Home Affairs
New Delhi - 110 003
Office at CGO Complex
Block No.9, Lodhi Road
New Delhi.

3. Shri Sohan Lal
Dy. Director (Cipher)
Dte. of Coordination
Police Wireless
Ministry of Home Affairs
CGO Complex, Block No.9
Lodhi Road
New Delhi.

...Respondents.

(By advocate: None)

O R D E R (ocal)

Hon'ble Mr N. Sahu, Member (A)

Learned counsel for the applicant Shri P.T.S. Murthy wants to withdraw this OA. Prayer is allowed. OA is dismissed as withdrawn.

Anuradha Sahu

(N. Sahu)
Member (A)

15/5/97

aa.